



3. Now the Petitioner has prayed for allowing it to withdraw the Petition. The Petitioner is hereby allowed to withdraw the Company Petition as prayed for without any condition.

4. The IA is allowed and the Company Petition being CP (IB) No.09/GB/2021 stands withdrawn as the matter amicably settled between the parties.

**Sd/-**

**(Prasanta Kumar Mohanty)**  
**Member (Technical)**  
**& Adjudicating Authority**

*/D-12.11.2021/*

**Sd/-**

**(Rohit Kapoor)**  
**Member (Judicial)**  
**& Adjudicating Authority**